

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1945 -JK (LD ) of 2022**

**DATED:- 18 - 04 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 18 - 04 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-


1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No. 1945-JK(LD) of 2022 dated 18.04.2022**

<b>S.No</b>	<b>Title of the Case</b>	<b>OIC</b>
1	WP© No. --/2022 titled M/s A.K Engineer & Constructor Pvt Ltd Vs JKPCC Ltd & Ors	<b>Sh. Pankaj Sawhney Dt. General Manager JKPCC Ltd Unit Jammu</b>
2	Contempt Petition No. 20 of 2019 in SWP No. 2228/2002 titled Faza I Karim Vs M. Raju IAS MD JKPCC Ltd	<b>Sh. Mohd Ramzan Malla , Administrative Officer JKPCC Ltd</b>
3	WP(C) No. Fresh /2022 titled Karnail Singh Vs UT of J&K and Ors	<b>Sh. Pankaj Sawhney Dt. General Manager JKPCC Ltd Unit Jammu</b>
4	OWP No. 138/2017 titled m/s J.K Engineer vs State of J&K and Ors	<b>Sh Sajad Rasool Dy. General Manager Unit Mech Srinagar</b>
5	SWP No. 1539/2003 titled Project Construction Corporation Workers Association vs State of J&K and Ors	<b>Sh. Mohd Ramzan Malla , Administrative Officer JKPCC Ltd</b>
6	WP No. 1643/2019 titled Joginder pal & Ors vs UT of J&K and Ors	<b>Sh. Mohd Ramzan Malla , Administrative officer JKPCC Ltd</b>
7	CCP(S) No. 61/2022 in WP(C) No. 1767/2021 titled Karnail Singh Vs Rajesh Kumar Shavan JKAS M.D JKPCC Ltd & Ors	<b>Sh. Pankaj Sawhney Dt. General Manager JKPCC Ltd Unit Jammu</b>
8	CCP(S) No. 48/2022 in WP(C) No. 2407/2021 titled Om Prakash Vs Rajesh Kumar Shavan JKAS M.D JKPCC Ltd & Ors	
9	M/s SGF Infra Pvt Ltd Vs J&K PCC & Ors in WP(C) No. 2275/2021	<b>Sh Abdul Hadi Deputy General Manager Unit Leh JKPCC</b>
10	CCP(S) No. 38/2022 in WP© No. 2407/2021 titled Sunil Kumar Vs rajesh Kumar Shavan JKAS M.D JKPCC Ltd and Ors	<b>Sh. Pankaj Sawhney Dy. General Manager JKPCC Ltd Unit Jammu</b>

  
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